GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2453
ANSWERED ON:10.03.2011
NATIONAL SOCIAL ASSISTANCE PROGRAMME
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government provided assistance under National Social Assistance Programme to various States;
- (b) if so, the details of the assistance allocated and released to various States under the said programme during the Eleventh Five Year Plan, year-wise;
- (c) the details of the guidelines issued to the States for implementation of the programme;
- (d) the names of the States found violating such guidelines during the said period and the action taken by the Union Government against such States; and
- (e) the extent to which the said programme has been able to obtained its objectives so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Yes, Sir.
- (b): The details of the Additional Central Assistance (ACA) allocated and released to various States under the National Social Assistance Programme (NSAP) during the Eleventh Five Year Plan period, year-wise is given in Annexure.
- (c): NSAP presently comprises five schemes namely Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNUPS), Indira Gandhi National Disability Pension Scheme (IGNUPS), NFBS and Annapurna. IGNOAPS guidelines were issued in 2007, IGNWPS and IGNUPS guidelines in 2009, National Family Benefit Scheme (NFBS) guidelines in 1998 and Annapurna guidelines in 2000.
- (d): States have been given flexibility in implementation of the schemes after transfer of NSAP to State Plan in 2002-03. Complaints/ grievances received are forwarded to the States for verification. Central assistance is limited to the estimated number of beneficiaries who fulfill the eligibility criteria of the schemes under NSAP.
- (e): As per the reports received from the States, 169 lakh beneficiaries are covered under IGNOAPS as compared to the estimated 189 lakh beneficiaries, 32 lakh beneficiaries under IGNWPS as compared to the estimated number of 45 lakh beneficiaries, 7.34 lakh beneficiaries under IGNDPS as compared to the estimated number of 15 lakh beneficiaries.